Subject: Partial Relaxation in plying of Mechanised Sailing Vessels (MSVs) in certain Areas on South Coast of India. during foul weather - reg.

Pursuant to several representations from Sailing Vessels Owners Associations and realizing the importance of trade to meet demand of essential commodities in the region, considering the social problems of unemployment of sailing vessel seamen and after careful examinations of weather pattern in the Gulf of Mannar as per the reports provided by Indian National Centre for Ocean Information Services (INCOIS), the Director General of Shipping is pleased to order the following partial relaxation to MS Notice No. 28 of 2009:

1. The concerned Registrars of Sailing Vessel, Port Administrations and Custom Commissioner may allow plying of MSVs in Gulf of Mannar (between Tuticorin and Male route) during foul weather and up to 30th April, provided such MSVs meet the following criteria:
   a) Observance of traffic discipline with respect to plying on agreed pre-determined route wherein, such vessel is never more than 12 nautical miles from land in Gulf of Mannar
   b) Confirmation of pre-determined route in the passage plan for Gulf of Mannar area
with Significant Wave Height being not more than two (02) meters

c) Confirmation of settled weather condition outlook for next 48 hours from the Port Administration (Port Control) of commencement of voyage

2. This is issued with the approval of Director General of Shipping & Special Secretary to the Government of India.

Sd/-

Capt. Daniel J Joseph
Nautical Surveyor-cum-DDG (Tech)